

the Imports and Exports (Control) Act, 1947:—

- (i) The Exports (Control) Tenth Amendment Order, 1987 published in Notification No. S.O. 534(E) in Gazette of India dated the 27th May, 1987.
- (ii) The Exports (Control) Eleventh Amendment Order 1987 published in Notification No. S.O. 657(E) in Gazette of India dated the 1st July, 1987.
- (iii) The Exports (Control) Twelfth Amendment Order, 1987 published in Notification No. S.O. 668(E) in Gazette of India dated the 3rd July, 1987.
- (iv) S.O. 725(E) published in Gazette of India dated the 17th July, 1987 making certain amendments in the Open General Licence No. 18/85-88 dated the 12th April, 1985. [Placed in the Library. See LT No.-4612/87]

12.05 hrs.

ASSENT TO BILL

[English]

SECRETARY-GENERAL: I beg to lay on the Table the Coconut Development Board (Amendment) Bill, 1987 passed by the Houses of Parliament during the second part of the current session and assented to.

12.5½ hrs.

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

[English]

Ninth Report

PROF. CHANDRA BHANU DEVI (Balai): I beg to present the Ninth Report (Hindi and English versions) of the Committee on Absence of Members from the Sittings of the House.

12.06 hrs.

PETITION RE: REVOCATION OF HINDUSTAN TRACTORS LTD (ACQUISITION AND TRANSFER OF UNDERTAKINGS) ACT 13 OF 1978

[English]

SHRI ANOOPCHAND SHAH (Bombay North): I beg to present a petition signed by Shri Chandrakant Patel and others regarding revocation of Hindustan Tractors Limited (Acquisition and Transfer of Undertakings) Act 13 of 1978.

12.07 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI SHEILA DIKSHIT): On behalf of Shri H.K.L. Bhagat, with your permission, Sir, I rise to announce that Government Business in this House during the week commencing Monday, the 17th August, 1987, will consist of:-

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Discussion and voting on Supple-